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IN THE HIGH COURT OF DELHI AT NEW DELHI

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O.M.P. (COMM) 134/2018

ONGC LTD.

..... Petitioner

Through: Mr.Chetan Sharma, ASG with
Mr.Abhishek Puri, Ms.Surbhi
Gupta, Mr.Amit Gupta,
Mr.R.V.Prabhat, Mr.Vinay
Yadava, Mr.Saurabh Tripathi,
Mr.Sahil Grewal,
Mr.Vikramaditya Singh, Advs.

versus

CONSORTIUM OF MEIL-VNGS Respondent

Through: Ms.Purvash Buttan, Ms.Alpana
Singh, Mr.Prateek, Mr.Fahad
Intiaz, Advs.

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

02.05.2023

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1. On the first call, the learned counsel for the respondent was not available.
2. At the passover stage, when the matter is called again, the learned ASG is stated to be held up in another court.
3. Re-list on 5th July, 2023.

NAVIN CHAWLA, J

MAY 2, 2023

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